

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1138(ND)2018

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2019

NAME OF THE COMPANY: M/s. R J Packwells Pvt. Ltd. V/s. M/s. Nibula Print and Pack Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

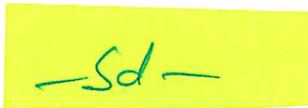
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present for the Petitioner:	Mr. Shailender Singh and Mr. Arush Kumar,		
		Advocates for RP		
		Mr. Ashok Kriplani, RP		

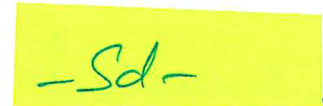
Present for the Respondent: Mr. Ashok Anand, Advocates for R-3

ORDER

Settlement proposed by the Corporate Debtor is to be put up in the meeting of the COC being convened tomorrow. In view of the same, renotify this case for further consideration on 8th August, 2019.



(V. K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)